

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 246 OF 2014 &
IA NO. 56 OF 2015**

Dated: 31st August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Tata Power Delhi Distribution Ltd.

.... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Sahai
Mr. Abhishek Kumar
Mr. Anurag Bansal
Ms. Ritu Gupta
Ms. Sakshi Mehrotra

Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma
h/f Mr. Pradeep Misra

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **10.09.2018.**

**(S.D. Dubey)
Technical Member**

ts/tpd

**(Justice Manjula Chellur)
Chairperson**